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WP-26099-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 23rd OF JULY, 2025

WRIT PETITION No. 26099 of 2025

RAJKUMAR SULLERE

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Rajkumar Sullere, petitioner appears in person.

Shri H.S.Ruprah, Senior Advocate with Shri Adwitya Parashar - Advocate for respondents/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Petitioner who appears in person seeks leave to withdraw the petition.

Petition is accordingly dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

VPA